

Posting of employees in remote areas

2258. SHRI D.P. TRIPATHI : Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government/PSU employees are not happy with the posting in remote areas;
- (b) if so, the details of transfer rejected by the employers; and
- (c) the steps Government is taking to provide such an environment that people could move happily?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY) : (a) Government is not aware of any such specific complaints.

(b) Does not arise.

(c) The respective Ministry/Departments under the Government of India and the Management of respective Central Public Sector Enterprises are having their own guidelines for transfer/posting of their employees depending upon their specific requirements.

Government of India has also introduced various incentives for officers belonging to North-Eastern cadres of All India Services like grant of special allowance, retention of government accommodation at the last place of posting, additional weightage for empanelment and for central deputation, special health care, etc.

CBI approaching DoPT for prosecuting a telecom operator

2259. SHRI JAI PRAKASH NARAYAN SINGH : Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that CBI had approached Secretary, Department of Personnel and Training (DoPT) for its views on prosecuting a leading telecom operator as quoted in various newspapers recently;
- (b) if so, the details thereof;
- (c) whether it is also a fact that this is the standard practice carried out by CBI in all its cases; and
- (d) if not, the reasons for approaching DoPT and other agencies for their views?